## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 35/(MAH)/2017

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CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: M/s. Link-Info Business Services India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act 1956

S. No.	NAME	DESIGNATION	SIGNATURE
01	HEMANT SETHI	ADVOCATE	

## ORDER

## CP 35/66/NCLT/MB/MAH/2017

The Company Petition allowed.



V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)